

MR. SPEAKER : All right. Withdraw from the House. I don't want to listen to you.

[Translation]

SHRI MOHD. MAHFOOZ ALI KHAN ; All right, I withdraw from the House.

(SHRI MOHD. MAHFOOZ. ALI KHAN : Then left the house.

(Interruptions)

[English]

MR. SPEAKER : I don't listen. Nothing doing. This is too much.

(Interruptions)

MR. SPEAKER : Why are you doing this ? Please sit down.

(Interruptions)

MR. SPEAKER : Now. Perhaps to be laid.

(Interruptions)

[Translation]

MR. SPEAKER : Why are you talking to him ? Keep quiet please.

12.07 hrs.

[English]

PAPERS LAID ON THE TABLE

Agricultural Price Policy—A Long Term Perspective

THE MINISTER OF AGRICULTURE (DR. G.S. DHILLON) : Sir, I beg to lay on the Table a copy of the 'Agricultural Price Policy—A Long Term Perspective' (Hindi and English versions).

[Placed in Library See No. LT 3196/86]

Annual Reports and Review on the working of Indian Railway Construction Company Limited, New Delhi and Rail India Technical and Economic Services Limited, New Delhi for the year 1985-86

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : Sir, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 169 A of the Companies Act, 1956 :—

(1) (i) Review by the Government on the working of the Indian Railway Construction Company Limited, New Delhi, for the year 1985-86.

(ii) Annual Report of the Indian Railway Construction Company Limited, New Delhi, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in library, See No. LT 3197/86]

(2) (i) Review by the Government on the working of the Rail India Technical and Economic Services Limited, New Delhi, for the year 1985-86.

(ii) Annual Report of the Rail India Technical and Economic Services Limited, New Delhi, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in library See No. LT 3198/86]

Notification under Sec. 133 of the Motor Vehicles Act, 1939.

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : Sir, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions)

under sub-section (4) of section 133 of the Motor Vehicles Act, 1939.—

(1) The Motor Vehicles (National permits) Amendment Rules, 1986 published in Notification No. G.S.R. 1073 (E) in Gazette of India dated the 10th September, 1986.

(2) The Tourist Vehicles (Additional Conditions of Permit) Rules, 1986 published in Notification No. G.S.R. 1056 (E) in Gazette of India dated the 2nd September, 1986.

[Placed in Library See No. LT 3199/86]

Notification under Sec. 28 of the University Grants Commission Act, 1956

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : Sir, I beg to lay on the Table a copy of the University Grants Commission (Qualifications required of a person to be appointed to the teaching staff of a university or other institutions affiliated to it) (Amendment) Regulation, 1985 (Hindi and English versions) published in Notification No. F. 193/74-(CP) (CP) in Gazette of India dated the 26th November, 1985 under section 28 of the University Grants Commission Act, 1956.

[Placed in Library. See No. LT 3200/86]

Annual Report and Review on the working of the Cancer Institute, Madras for the year 1985-86

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : I beg to lay on the Table :—

(1) A copy of the Annual Report (Hindi and English versions) of the Cancer Institute, Madras, for the year 1985-86 along with Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government on the working of the Cancer Institute, Madras, for the year 1985-86.

[Placed in Library, See No. LT 3201/86]

12.08 hrs.

PUBLIC ACCOUNTS COMMITTEE

Fifty-Seventh Report

SHRI E. AYYAPU REDDY (Kurnool) : Sir, I beg to present the Fifty Seventh Report (Hindi and English versions) of the Public Accounts Committee on Excesses over Voted Grants and Charged Appropriations (1984-85) and action taken by Government on the recommendations contained in their Seventeenth Report (Eighth Lok Sabha) relating to Excesses over Voted Grants and Charged Appropriations (1983-84).

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

[Translation]

Reportedly distorted version of INA trials in the T.V. Serial 'Raj Se Swaraj'.

SHRI HARISH RAWAT (Almora) : I call the attention of the Minister of Information and Broadcasting to the following matter of urgent public importance and request that he may make a statement thereon :—

“The situation arising out of public resentment against reportedly distorted version of I.N.A. trials in the T.V. serial 'Raj Se Swaraj' and the action taken by the Government in the matter.”